

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 13.11.2019**

**NOTICE**

**Take notice that the matters of 13.11.2019 in the Chairperson's Court Cause list from S. No-26 onwards will be taken up at 02:30 PM in the Court of Chairperson and the other matter pending before the Hon'ble Chairperson will be taken up thereafter.**

**Copy to: -**

- 1. Notice Board**
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**By Order**

**-sd/-**

**Registrar**